NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.70/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name	of the Company	Madanlal Agarwal & Ors & Ors.	sVersus- R.P. Warehouse & 1	ea Industries Limite
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

4) MM. Nimaly a Dasgupta, (

3) Nr. Shaupark Mittely Ach

3) MS. Soumali Basu, Ach

Ms. Raphyee Mukherije, Agn

Now Margi Bruteria, Adv & Respondents Mr. Debargho Bosn, Dohr / no. 1 to 7

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 7 are present.

Ld. Counsel for the respondents informed that there are chances for settlement between the parties and both the parties prayed for adjournment. Prayer is allowed.

List on 12/01/2018 for order. Interim order is extended till next date of hearing.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (J)

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